

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.103
C.P.(IB)/281(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Torreid India Private Limited
V/s
Capson Tiles Private Limited

.....Applicant

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Dr. Kamlesh Vaidankar, Advocate
For the Respondent : Mr. Arjun Padhiyar, Advocate

ORDER
(Hybrid Mode)

In compliance with the last order dated 24.06.2024, the Registry has placed before us a note dated 02.07.2024. We have gone through the same, and we have heard Counsel for the applicant as well as Counsel for the respondent.

The order is reserved.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)